

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH: NEW DELHI
Company Appeal (AT) No. 18 of 2021**

In the matter of:

Axis Trustee Services Ltd. & Ors.

....Appellant

Vs.

SREI Equipment Finance Ltd.

...Respondent

Present

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Abhishek Swaroop, Mr. Himanshu Vij, Mr. Naman Kamdar, Ms. Diksha Gupta and Mr. Kauser Hussain, Advocates.

For Respondent: Mr. Joy Saha, Sr. Advocates with Mr. Abhijeet Sinha, Mr. Dipen Chatterjee, Mr. Rusha Mitra and Mr. Saptarshi Mandal, Advocates.

Mr. A.S. Chandhiok, Sr. Advocate with Mr. Pulak Bagchi, Mr. Anjan Chakraborty, Mr. Saikat Sarkar and Ms. Priya Agarwal, Advocates.

ORDER

16.04.2021: Due to paucity of time the matter is adjourned.

Let the matter be fixed as 'Part Heard' on top of the list on **10th May, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/rr